

stop oil exploration in the Gangetic plains of Bihar

(b) the reasons for the decision;

(c) whether the Government of Bihar has protected against the decision; and

(d) the exploration done so far and the results obtained?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) Representations have been received for the continuation of exploration for hydrocarbons in Bihar.

(d) Besides the well under drilling at Kadamaha, 5 exploratory wells have been drilled so far; however no hydrocarbons have been found.

Oldage Pension to Fishermen

2818. SHRITHYAILJOHNANJALOSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have received any representation from the Government of Kerala for sharing of expenditure for the schemes such as 'distribution of oldage pension to fishermen' and distribution of education concessions to children for the welfare of fishermen community; and

(b) if so, the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) does not arise.

Water Logging

2819. SHRI GURCHARAN SINGH DADAHOOR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any survey or study has been conducted regarding the amount of level affected by water-logging in Punjab during the last three years:

(b) if so, the extent of land thus affected in Punjab; and

(c) the steps taken by the Government to stem this problem?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHDRAN): (a) and (b). The details of information on the extent of area affected but water logging in Punjab relating to Central Bodies (estimated) and the State Government of Punjab (reported) are given in the statement.

(c) As per information given by the Punjab State Government, so far, no scheme has been taken up to cover extensive areas in a comprehensive manner.

STATEMENT

Details of information on the extent of area affected by waterlogging in Punjab through various studies/estimates by different State/Central organisations/bodies

Sl.No.	Name of Central State Organisations/bodies.	Extent of area affected by waterlogging estimated/reported. (lakh ha.)	Remarks
1	2	3	4
1.	National Commission on Agriculture (1976) (Estimated)	10.90	Due to rise in water table.
2.	Survey report of the State Government of Punjab (1991) (Reported)	0.390	On the basis of remotely sensed data
3.	Working Group on problem identification of waterlogging, soil salinity and alkalinity in the irrigated areas, of Ministry of Ministry of Water Resources (1992) (Estimated)	2.00	On the basis of water table within 1.5 metre from ground level